

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15187/2010

(Arising out of impugned final judgment and order dated 14/12/2009
in CMA No.674/2006 passed by the High Court Of A.P. At Hyderabad)

M/S. CHEBROLU ENTERPRISES

Petitioner(s)

VERSUS

A.P.BACKWARD CLASSES CO-OP FIN.CORP.LTD Respondent(s)
(With prayer for interim relief and office report)

WITH

SLP(C)No.15408/2010
(With prayer for interim relief and office report)

SLP(C)No.15719/2010
(With Office Report)

SLP(C)No.15734/2010
(With prayer for interim relief and office report)

SLP(C) No. 18290/2010
(With appln.(s) for c/delay in filing SLP and Office Report)

Date : 09/09/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) in SLP(C)15187	Mr. M.N. Rao, Sr. Adv. Mr. Allanki Ramesh, Adv. Ms. Shilpi Gupta, Adv. Ms. G. Madhavi, Adv. Mr. R. Chandrachud, Adv.
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In SLP(C)15408, 15719 & 18290	Mr. B. Adinarayana Rao, Sr. Adv. Mr. B.V. Chandan, Adv. Ms. T. Anamika, Adv.
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in SLP(C)15734 Signature Not Verified	Mr. Allanki Ramesh, Adv. Mr. R. Chandrachud, Adv.
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Digitally signed by
Sarita Purohit
Date: 2014.09.10

13:27:34 IST

Reason:

Mr. Syed Ahmad Naqvi, Adv.

Ms. Manju Jana, Adv.

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For Respondent(s)	Mr. R. Venkataramani, Sr. Adv. Mr. G.N. Reddy, Adv. Ms. Neelam Singh, Adv. Mr. Yashraj Bundela, Adv.
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UPON hearing the counsel the Court made the following
O R D E R

Mr. M.N. Rao, learned senior counsel, appearing on behalf of the petitioner, started his arguments at 2.45 p.m. and concluded at 3.15 p.m. Then, Mr. B. Adinarayana Rao, learned senior counsel, appearing for petitioners in some other matters, made his submissions till 3.30 p.m.

Thereafter, Mr. R. Venkataramani, learned senior counsel, appearing on behalf of the respondent in all the matters, started his arguments at 3.30 p.m. and concluded his arguments at 4.00 p.m.

Hearing concluded.

Judgment reserved.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar